

ITEM NO.34

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 535/2024

DHARAMPAL SATYAPAL LIMITED & ANR.

Petitioner(s)

VERSUS

THE FOOD SAFETY COMMISSIONER & ORS.

Respondent(s)

(IA No. 191784/2024 - EX-PARTE STAY, IA No. 204664/2025 -
PERMISSION TO FILE AMENDED WRIT PETITION AND IA No. 204665/2025 -
STAY APPLICATION)

Date : 04-09-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Sanjai Kumar Pathak, AOR
Mr. Aashish Kaushik, Adv.
Mrs. Shashi Pathak, Adv.
Mr. Arvind Kumar Tripathi, Adv.
Ms. Ruhi Sultana, Adv.
Ms. Shweta Jayshankar Dwivedi, Adv.
Ms. Smriti Singh, Adv.

For Respondent(s) :Mr. Balbir Singh, Sr. Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Shrirang B. Varma, Adv.
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Mr. Adarsh Dubey, Adv.
Mr. Naman Tandon, Adv.
Ms. Chitransha Singh Sikarwar, Adv.

Mr. Kushagra Sharma, Adv.
Mr. Akarsh Khare, Adv.
Mr. Sarvam Ritam Khare, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

**Tag with Special Leave Petition (C) No.20441 of
2021 and Writ Petition (C) No.918 of 2023 along with
connected cases.**

**List these matters before a Bench wherein one of
us, (Vikram Nath, J.), is not a Member, after obtaining
due nomination from Hon'ble the Chief Justice of India.**

**(NEETU KHAJURIA)
ASST.REGISTRAR-CUM-PS**

**(RANJANA SHAILEY)
ASSISTANT REGISTRAR**